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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **FAO(OS) 185/2015**

G S BATRA

..... Appellant

Through : **Mr Sandeep Sethi, Sr Advocate with Mr P.
S. Bindra and Mr T. Sharma**

versus

NIRMALA JAIN & ORS

..... Respondents

Through : **None**

CORAM:

HON'BLE MR. JUSTICE BADAR DURREZ AHMED

HON'BLE MR. JUSTICE SANJEEV SACHDEVA

ORDER

20.04.2015

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CM 7008/2015

Allowed subject to all just exceptions.

FAO(OS) 185/2015 & CM 7007/2015

Issue notice returnable on 30.07.2015.

BADAR DURREZ AHMED, J

APRIL 20, 2015

SR

SANJEEV SACHDEVA, J